Annexure – 8 Name of the corporate debtor: Hanuman Tea Co Ltd Date of commencement of CIRP: 29th April, 2025 (order received by IRP on 17/05/2025) Updated List of creditors as on: 30th November, 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

No.												_	7.0		_	-	7	
No. creditor					Pawan Trading	Company		(Proprietor:	Rajesh Kr.	Agarwal)		4A, Pollock	Street, 107	Swaika Center,	1 st Floor,	Kolkata -	700001	
Identification No.					Pawan Trading 19ACMPA4061 31/05/25 15,33,836 15,33,836 Operational	HIZP												
Details of claim received	Date of	receipt			31/05/25													
	Amount	claimed			15,33,836													15,33,836 15,33,836
Details of claim admitted	Amount	of claim	admitted		15,33,836													15,33,836
	Nature	of claim			Operational	Creditor	other than	workmen,	employees	and	government	dues						
	Amt	covered by	security	Interest	NIL													
	Amt	covered by	guarantee		NIL													
	Whether	related	party?		NIL		T.											
	% of	voting	share	in CoC	NIL													
Amount of	continge	nt claim			NIL		×	1										
Amount of any mutual	dues,	ě			NIL													
Amount of claim	not	admitted			NIL								,					
Amount Remarks, of claim if any	under	verificati	011		NIL													
ount Remark					The Claim	have arisen	due to non	payment of	dues against	supply of	several tea	garden	materials to	Corporate	Debtor			

